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5.11.96

Counsel for the applicant .. Shri P.J.Pandey

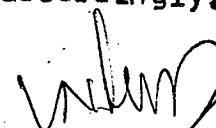
Miss R.Kumari

Counsel for the respondents..None.

Heard the learned counsel for the applicant. It appears from the material on record that the applicant has made a representation on 3.10.1996 to the Secretary, UPSC. The present application has been filed on 14.10.1996 without even waiting for disposal of the representation. We feel that it will not be proper to admit the O.A. at this stage. Instead, we direct the UPSC to consider the representation of the applicant dated 3.10.1996, if any, filed by the applicant expeditiously and, if possible, within two months from the date a certified copy of this order is produced before the Secretary, UPSC along with copy of the representation, by a speaking order.

2. The O.A. is disposed of accordingly.


(K.D.Saha)
Member (A)


(V.N.Mehrotra)
Vice-Chairman